

(3)
UNDER CIRCULATION

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC. REVIEW APPLICATION NO.54 OF 2007
IN
ORIGINAL APPLICATION NO.1598 OF 2005

ALLAHABAD THIS THE 27th DAY OF AUGUST 2007

HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J
HON'BLE MR. P. K. CHATTERJI, MEMBER-A

J. K. Agrawal aged about 56 years,
Son of Late Hari Narain Agrawal,
Posted as General Manager Ordnance Clothing Factory,
Shahjahanpur.

. Applicant

By Advocate : Sri R. P. Singh

Versus

1. Union of India
through the secretary,
D/O Defence Production,
M/O Defence, Government of India,
New Delhi.
2. The Ordnance Factory Board,
M/O Defence, Government of India,
10-A Shaheed K. Bose Road,
Kolkata through its DDG and CVO.

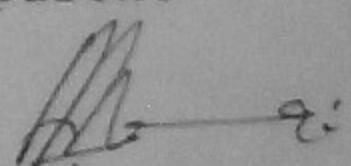
. Respondents

By Advocate :

ORDER

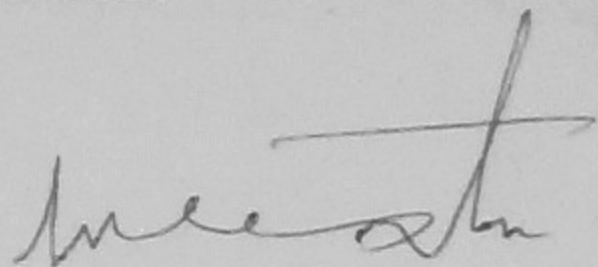
HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J

This Review Application is filed against the order dated 27.04.2007. By the said order the OA was dismissed with the observation. The grounds urged in the memorandum of Review Application are many in number, but does not come within the purview and scope of review of the order. The scope of review is limited to correct the error or the mistake apparent

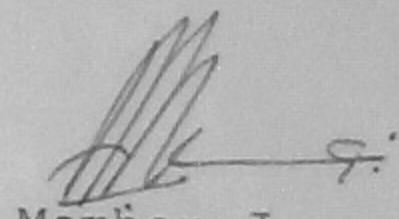


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on the face of the record. In the instant case, the grounds urged are in the nature of grounds to be taken in appeal, and having regard to the same as held by the Hon'ble Supreme Court with regard to scope of the Review is not the one to consider the grounds which are not coming within the scope of the power to be exercised, in that view of the matter, in the instant case, we do not find any error apparent on the face of the record and as such the Review Application is dismissed.



Member-A



Member-J

/ns/